

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 173 of 2013

Dated : 10th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. R.B. Sharma for R-16
Mr. S. Vallinayagam for R-7

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-11 to 13

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **26th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**